

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2139
ANSWERED ON:06.12.2012
IMPLEMENTATION OF IRRIGATION PROJECTS
Tarai Shri Bibhu Prasad

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of irrigation projects, including new minor and medium facilities and extension, renovation and modernisation of the existing facilities that have been included for implementation during Twelfth Five Year Plan period;
- (b) whether almost 50 per cent of the projects taken up for Twelfth Plan pertain to the Eleventh Plan period;
- (c) if so, the details thereof, State-wise;
- (d) whether the Government had made any enquiries about the causes of delay in implementation of these projects; if so, the details thereof; and
- (e) whether the Government has decided to take effective steps so that the projects are completed in time thus saving costs and if so, the details thereof?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (c) At the end of XI Plan, 326 Projects in the country including 148 Major, 138 Medium & 40 Extension, Renovation & Modernisation (ERM) were ongoing as reported to the Working Group on Major, Medium Irrigation & Command Area Development for XII Plan formulation. Also, 38 projects were reported as completed and 86 projects were proposed as new under Major/Medium irrigation sector. Out of the above 326 ongoing projects, 86 projects have spilled over from the XI Plan. The State-wise details of 86 projects spilled over from the XI Plan is at Annexure 1.

(d) The general reasons for delay in implementation of the major/medium irrigation Projects as reported by the State Governments to the Working Group for the XII Plan Formulation inter-alia include Paucity of funds, Interstate Problems, Delay in land acquisition, Delay in environment and forest clearance process, left extremism, Change in design, Rehabilitation and resettlement issues, Contractual Litigation, Local disputes, Inter-departmental clearances i.e. Railways, roads, highways, & Power departments, etc.

(e) The Union Government provides Central assistance under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments on their requests and as per the Guidelines of AIBP for completion of approved ongoing irrigation projects. Shortcomings in the implementation of AIBP are generally addressed during monitoring visits by Central Water Commission (CWC) field offices. Various bottle necks which affect the implementation of AIBP are brought to the notice of implementing agencies and others concerned. State Governments are supposed to submit action taken report resolving bottle necks reported by CWC.